

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).13167/2008

(From the judgement and order dated 08/05/2008 in CMWP No.13951/2008 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

COAL INDIA LTD.& ANR.

Petitioner(s)

VERSUS

SATYENDRA KUMAR SINGH & ORS.

Respondent(s)

(With appln. for vacating stay and prayer for interim relief and office
report)

Date: 24/08/2012 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Gp.Capt.Karan Singh Bhati,Adv.

Mr. NDB Raju, Adv. (Mentioned by)

Mr. N. Ganpathy, Adv.

For Respondent(s) Mr. N. Ganpathy,Adv.

Mr. D.S. Mahra ,Adv

Gp.Capt.Karan Singh Bhati, Adv.

UPON being mentioned the Court made the following

O R D E R

Tag with SLP(C) Nos. 12526-12532/2008.

[Usha Bhardwaj]
Court Master[Savita Sainani]
Court Master